

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 30<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**CP (IB)/02/GB/2024**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	IL&FS Financial Services Ltd. Vs Adhunik Meghalaya Steels Pvt. Ltd.
<b>UNDER SECTION</b>	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. Shaunak Mitra, Adv.  
Ms. Kiran Sharma, Adv.

For Respondent (s) : Mr. Sujit Banerjee, Adv.  
Mr. Surya Prakash Chittawat, Adv

**ORDER**

Both sides counsel present. Learned Counsel Mr. Sujit Banerjee, appearing for the respondent states that in terms of order of this Tribunal dated 22.04.2024, they have filed their reply affidavit. However, some defects have been observed by the Registry. They are directed to rectify the defects raised, today itself.

List the matter on **02.05.2024** for further consideration.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**